Special package for border residents of Punjab

- 78. SHRI SHWAIT MALIK: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has taken steps to provide special package for better education, health and employment for border residents of Punjab living within five kilometres radius of Indo-Pak International Border;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) No, Sir. However, Government of India has been implementing the Border Area Development Programme (BADP) through the State Governments to meet the special developmental needs of the people living in villages within 0 to 10 Km distance from international land border in 391 blocks of 106 districts of 17 border States including Punjab. The schemes undertaken by the States under the BADP include education, health, agriculture and allied sectors, social sector including skill development and capacity building, etc.

Full body truck scanners at Integrated Check Post (ICP) Attari

- 79. SHRI SHWAIT MALIK: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the steps have taken to install full body truck scanners at Integrated Check Post (ICP) Attari, to provide covered bays for loading/unloading of trucks, to increase the space of warehouse and to provide concrete flooring and shed at cargo yard of ICP Attari;
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether steps have been taken to replace/repair non-functional CCTV cameras and eight automatic boom barriers; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The Government issued Global Tender Enquiry (GTE) for procurement of five Nos Full Body Truck Scanners (FBTS) for locations at Attari, Petrapole, Raxual, Poonch-Chakkanda-Bagh and Uri-Salamabad. GTE was opened on 25.08.2015 in which two firms participated. Price bid of both the firms were opened on 26.07.2016 to select a firm. The work of Covered Shed of size 47m x 22m (1034 sq.m.) with column, civil work for column foundation, roof sheeting

wall cladding and rolling shutters for *inter-alia* handling of hazardous cargo has been entrusted to Central Public Works Department (CPWD) on 26th July, 2016. The work of open yard of flooring approximately 13000 sq.m. for storage of loose cargo has also been entrusted to CPWD on 26th July, 2016.

(c) and (d) The work for replacement of non-functional CCTV system at ICP, Attari has been given to M/s Central Electronics Ltd., a Government of India Public Sector Enterprise. Steps have been taken to replace the required number of electronic boom barriers.

Atrocities against people from Scheduled Castes

80. SHRI SHAMSHER SINGH DULLO: SHRI MD. NADIMUL HAQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the year-wise and State-wise details of atrocities committed against people from Scheduled Castes community during the last three years including for Punjab;
- (b) the State-wise break-up of information about kind of such atrocities committed during the last three years;
- (c) the details of causes/reasons, if any, identified with regard to such atrocities that happened during the last three years; and
- (d) whether Government has taken any concrete steps to address the causes/reasons which led to such attacks against SC community and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per the information provided by the National Crime Records Bureau (NCRB), a total of 39,346 cases, 40,300 cases and 38,564 cases of atrocities against persons belonging to Scheduled Castes were reported in the country (including Punjab) during 2013, 2014 and 2015 respectively. State/UT-wise and crime head-wise (including Punjab) cases reported under atrocities against persons belonging to Scheduled Castes (SCs) during 2013-2015 are given in Statement-I and II respectively (See below).

- (c) Major reasons/causes for atrocities against SCs/STs are land disputes, land alienation, bonded labour, indebtedness, non-payment of minimum wages, caste prejudices, practice of untouchability etc.
- (d) The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Act, 2015 (PoA Act) has been enacted to strengthen the relevant provisions and make them more effective. This Amendment has been done with the aim to deliver